

**DIVISION BENCH**

**O-102**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/891(KB)2018

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> August, 2021,  
10:30 A.M**

Name of the Company	PUNJAB NATIONAL BANK Vs. DIVINE VIDYUT LIMITED		
Under Section	IBC under Sec 7 (LIQUIDATION)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearance (via video conference)**

For the Liquidator

Mr. Rahul Auddy, Advocate

On behalf of Employees Provident Fund Commissioner

Mr. Satyendra Agrawal, Advocate

**ORDER**

Mr. Rahul Auddy, Ld. Counsel for the Liquidator present. Mr. Satyendra Agarwal, Ld. Counsel for the Employees Provident Fund Commissioner present.

Progress report filed on 14.07.2021 is taken on record. List this matter on **01.11.2021** for reporting further progress.

**Harish Chander Suri  
Member (Technical)**

**Rajasekhar V.K.  
Member (Judicial)**